

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 490 of 2021

Deo Ranjan Sharma Petitioner

Vs.

The State of Jharkhand & Ors. ... Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : Mr. A.K. Pandey, Advocate

For the Respondents : Mr. Gaurav Abhishek, AC to AG

04/ 03.09.2021 With the consent of learned counsel for the parties, list this case before
ensuing National Lok Adalat, which is going to be held on 11.09.2021.

(Dr. S.N. Pathak, J.)

Punit/-